

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3879
ANSWERED ON:08.08.2002
ACCIDENT IN NTPC'S WORK IN A.P.
UMMAREDDY VENKATESWARLU

Will the Minister of POWER be pleased to state:

- (a) whether two contract workers died in an accident at NTPC work Place in Karimnagar district of Andhra Pradesh;
- (b) if so, the details of this accident;
- (c) whether that workers were not given adequate safeguards at their work place;
- (d) if so, the number of accidents occurred during the last two years; and
- (e) the steps taken to enhance the safety measures at all the plants and workers of NTPC?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : The main plant package of Ramagundam Stage-III was awarded to M/s BHEL. The Boiler Erection works are being executed by M/s. L&T, a sub contractor of M/s. BHEL. On 26th June, 2002, an accident occurred in Boiler area at about 11.45 AM while a frame of size 9000 mm X 7000 mm which was pre-assembled on the ground, had been erected and was being placed at the elevation of 33.568 meters. During this process, the frame assembly overturned and fell at 21.468 meters and resulted in fatal injuries to two workers.

Both the workers were wearing Safety Belts and Safety Helmets. However, due to the life line of the Safety Belt of one worker getting severed, he fell on the ground floor. The Safety Belt of the other worker was intact but during falling along with the frame from 33.568 meters to 21.468 meters, he struck the beams and structures.

Two other workers who were also working on the same frame were saved because of using the Safety Belts.

(c) : The workers were provided adequate safeguards including Safety Belt, Helmet, Safety Shoes etc., for safe working.

(d) : No other such accident has occurred during the last two years.

(e) : The following steps have been taken by National Thermal Power Corporation (NTPC) to enhance the safety of its plants and workers :

- i. Qualified Safety Officers are working with NTPC, BHEL and their sub agency M/s. L&T.
- ii. A safety Assurance Plan for each area of work has been prepared before commencement of work.
- iii. Based on the job procedures, refresher safety orientation programmes to the working group are conducted to prevent unsafe acts.
- iv. Based on experience and recommendation of enquiries on accidents, safety practice are being continuously upgraded.